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C.A.No. 4594 OF 1995
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.113 Court No.9 SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4594 OF 1995@@
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Mahila Bajrangi (Dead) through L.Rs. & Ors. Appellant (s)

VERSUS

Badribai & Anr. Respondent (s)

(With appln. for permission to place addl. documents on record
and exemption from filing O.T. and with office report)

Date : 31-10-2002 This/These matter(s) was/were called
on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE SHIVARAJ V PATIL

For Appellant (s) Mr. Riju Raj Jamwal,Adv.
for Mr. H.K. Puri,Adv.

For Respondent (s) Mr. Sushil Kumar Jain,Adv.

Upon hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

It is represented that Mr. S.K. Gambhir, learned
senior counsel appearing on behalf of the appellant is
unwell. The matter is adjourned by two weeks.

.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master